

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE SPECIAL BENCH**

ITEM No.111  
C.P.(IB)/14(MP)2022

**Order under Section 94 IBC**

**IN THE MATTER OF:**

Tehseen Khan

.....Applicant

**Order delivered on 22/04/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ld. Adv. Ms. Noopur K Dalal  
For the Respondent :

**ORDER**

This application is filed under Section 94 of IBC, 2016.

We direct the Applicant to make the Creditors as a party and serve the notice.

IRP's Report is already on record.

We direct the Applicant to pay the fee.

The matter stands adjourned to 30.06.2022.



**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**



**MADAN B. GOSAVI  
MEMBER (JUDICIAL)**